

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

MISCELLANEOUS APPLICATION Diary No(s). 41766/2019

NIKESH TARACHAND SHAH

Petitioner(s)

VERSUS

UNION OF INDIA MINISTRY OF FINANCE THROUGH SECRETARY REVENUE

Respondent(s)

Date : 26-02-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Wattan Sharma, Adv.

Mr. Avadh Bihari Kaushik, AOR

For Respondent(s)

Ms. G. Ushasri, Adv.

Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

On 11.12.2019, four weeks' time was granted to respondent Nos.1 and 2 for filing counter affidavit, however, counter affidavit has not been filed till today. Ld. Counsel for the said respondents seeks four weeks' more time to file counter affidavit. Granted, as last opportunity.

Registry to process the matter for listing before the Hon'ble Court after completion of period of four weeks whether counter affidavit is filed or not as further opportunity stands declined.

ANIL LAXMAN PANSARE
Registrar